CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH CIRCUIT SITTING: GWALIOR

Miscellaneous Application No.202/00162/2018

(in CCP 202/00067/2017)

Gwalior, this Tuesday, the 08th day of May, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Ram Kripal S/o Shri Raghunandan, aged 58 years, posted as Gangman, Unit No.201, Veerpur, O/o SSE Rail Path Narrowage, Sheopur Kalan, North Central Railway (M.P.) 476337 - Applicant

(Applicant is present in person)

<u>Versus</u>

Union of India through the General Manager, North Central Railway, Subedarganj, Allahabad (U.P.) - 22010

-Respondents

ORDER (ORAL)

By Ramesh Singh Thakur, JM.

MA No.202/00162/2018 {in CCP No.202/00067/2017, (arising out of OA No.202/00488/2017)}, has been moved by the applicant on 15.02.20108 at 05:27 PM. The applicant, through this MA, has sought for amendment of the CCP 202/00067/2017.

2. It would be relevant to mention that this court has dismissed the CCP No.202/00067/2017 on 15.02.2018, being

devoid of merit by detailed order. The applicant was pursuing the Contempt Petition in person. The applicant has filed this MA on the same day at 05:27 PM, which is clear from the MA itself, wherein the time of filing has been mentioned by the Registry as 05.27 PM. As the main Contempt Petition has already been decided, therefore, this MA is not maintainable.

3. Accordingly, MA is dismissed.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon) Administrative Member

am/-